

(2024) 07 MAN CK 0059

Manipur High Court (Imphal)

Case No: Regular First Appeal No. 12, 11 Of 2007

Kullachandra And Anr

APPELLANT

Vs

Dorendro Singh And Anr.

RESPONDENT

Date of Decision: July 29, 2024

Hon'ble Judges: Golmei Gaiphulshillu, J

Bench: Single Bench

Advocate: H. Ishwarlal, Erika, S. Devajit, I. Sandeep

Judgement

Golmei Gaiphulshillu, J

Heard Mr. H. Ishwarlal, learned sr. counsel assisted by Ms. Erika, learned counsel appearing for the appellants and Mr. S. Devajit, learned counsel assisted by Mr. I. Sandeep, learned counsel appearing for the respondents.

The hearing is to be continued.

List the matter on 30.07.2024 (tomorrow).